

Central Information Commission
Minutes of the Commission Meeting held on 16th December'08

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- B. Prof. M. M. Ansari, Information Commissioner
- C. Dr. O.P. Kejariwal, Information Commissioner
- D. Smt. Annapoorna Dixit, Information Commissioner
- E. Shri Satyananda Mishra, Information Commissioner
- F. Shri M.L. Sharma, Information Commissioner
- G. Secretary, AS, Registrar, JS (TK), DS (PP), DS (P&B) assisted the Commission.

- 1) The Commission discussed the issue of continuation of the Advisory Committee for implementation of RTI Act and coordination of various activities of CIC and SCICs, which was set up after the Second Convention. This was agreed to as a precursor to the establishing of a Consortium on a permanent basis for this purpose and it was decided that the Commission would make a reference to the Govt. in this regard. Prof. MM Ansari, Information Commissioner, was requested to suggest the terms of Reference for such an institution in consultation with Shri KK Mishra SCIC, Karnataka
- 2) The Commission took adverse notice of the one time charges being collected from the outsourced staff by the manpower provider M/s Sybex for taking them on it's rolls, and the manner of its deduction from their salaries. It was decided that the matter may be sorted out within a fortnight and payments due made to staff who have agitated the issue. Since the present contract with Sybex is expiring on 31.3.2009, the action for the following period may be initiated forthwith and completed within fifteen working days.
- 3) The suggestion received regarding scheduling of the Tuesday meeting was examined and it was decided that as agreed the current schedule of 1st and 3rd Tuesday of the month at 4 P.M might continue.
- 4) Action taken on note of IC (T) dated 17-11-08 was discussed. Another related note dated 15-12-2008 was also circulated.
 - (i) The Commission was apprised that work on service books available has started. Certain entries in some Service Books require clarification and verification from the Parent Departments of the staff and Officers need to

be checked and completed for which action is being taken separately.

- (ii) The Commission took note of the progress of the two Components of the 11th Five Year plan namely Video Conferencing and Digitization of Records and requested Information Commissioners Smt. Annapoorna Dixit, and Shri Shailesh Gandhi respectively to monitor the progress of Video Conferencing and Digitization of Records, to which both agreed.
- (iii) The current position regarding Recruitment Rules of various categories of staff was reviewed by the Commission, but took adverse note of the delay in submitting Draft Recruitment Rules for the post of Registrar, for which Secretary accepted responsibility. CIC agreed to ensure that this will now be expedited.

Comment [D1]: Modified by the Chief IC on 5.1.09

may be read as "Secretary explained that the RRs were put up twice for the approval of the competent authority, however he accepted moral responsibility for the time the file remained unattended in his camp office."

- (iv) The progress of printing of Annual Report 06-07 was noted. This required to be completed without further delay.
- 5) The Commission also discussed the availability of time for Video Conferencing facility in present facilities and directed Shri Paul of NIC to prepare a weekly schedule assigning a half day to each Bench after consultation with each Commissioner.